


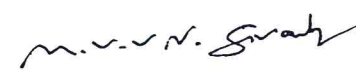

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :  
PETITION NUMBER : TCP/197/2016  
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8  
others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
	K. RAMAIAH GUMMATHI KANTH	Counsel for Respondent	
	M. V. V. SIVANTH FOR Foxmald Associates	Counsel for Petitioner	
	J. J. J. J.	Counsel for Respondent 3-6	

**ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **20.12.2017 at 10.30 A.M.**

-Sd/-  
MEMBER (JUDICIAL)

ghk